#### GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

## LOK SABHA UNSTARRED QUESTION NO. 6444 TO BE ANSWERED ON 6<sup>TH</sup> APRIL, 2018

#### SMALLER PACKS FOR EDIBLE OILS

## 6444. SHRI Y.S.AVINASH REDDY: SHRI PRABHAKAR REDDY KOTHA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether it is a fact that Food Safety and Standards Authority of India (FSSAI) has suggested the Government to direct edible oil traders to make it available in smaller packs for rural India;

(b) if so, the details thereof and the reasons therefor; and

(c) the response of the Government to this request?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (ASHWINI KUMAR CHOUBEY)

(a) to (c): Sub-Regulation 2.3.15 (1) of Food Safety and Standards (Prohibition and Restriction on Sales) Regulations, 2011 provides:

"No person shall sell or expose for sale, or distribute, or offer for sale, or dispatch, or deliver to any person for the purpose of sale any edible oil-

- (a) which does not conform to the standards of quality as provided in the Food Safety and Standards Act, 2006 (34 of 2006) and rules/regulations made thereunder; and
- (b) which is not packed in a container, marked and labelled in the manner as specified in Food Safety and Standards Authority of India (FSSAI) regulations."

To reduce the sale of loose edible oil in the country, FSSAI has advised various Associations representing Edible Oil Industry to bring out small sachets/pouches of edible oil to be within reach of economically weaker sections.

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